OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: WEST, DISTRICT: DELHI

DUTY ROSTER OF METROPLITAN MAGISTRATE(WEST) DISTRICT FOR THE MONTH OF OCTOBER 2022

The following Metropolitan Magistrates, of West District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc. work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 PM. The duty Magistrate would be assisted by his/her own staff.

Sr.	Name of the Judicial Officers	Working days	Holiday	Room No.
No.	Sh. Milan Goel, M.M.	01-10-2022		
	R/o Flat No. A 9 2 nd Floor South Extn. Part- II Delhi-49 (email;-mm03west@gmail. Com)	06-10-2022		292
02	Dr. Ompal Shokeen, M.M. R/o H. No. 384, Mangol Pur Kalan, Delhi-110085 (e-mail:-readercourtni04@gmail.com)		02-10-2022 (Sunday & Mahatama Gandhi's Birthday)	103 (CBA-II)
03	Ms. Anecza Bishnoi, M.M. R/o CGT -092, DLF Capital Greens, Moti Nagar, Shivaji Marg, Delhi -15 (e-mail:- readermm05mcwest@gmail.com)		03-10-2022 (Maha Ashtami)	353
04	Ms. Shagun, M.M. R/o G-1, Delhi Govt. Officer's Flats Model Town-1, New Delhi - 110009 (e mail:- readermm04west@gmail.com)		04-10-2022 (Local Holiday)	268
05	Ms. Udita Jain Garg, M.M. R/o House No. 5C Court Road, Civil Lines, Delhi-110054 (e-mail:- court355thc@gmail.com)		05-10-2022 (Dussehra)	355
06	Sh Sukhjeet Singh, MM R/o Flat No.C-1/51, First Floor Safdarjung Development Area, New Delhi -110016 (e mail:-niact03west@gmail.com)		08-10-2022 (Second Saturday)	102 (CBA- II)
07	Ms. Aakansha Gautam, M.M. R/o 206, Type-IV, Karkardooma Judicial Residential Complex Delhi (e-mail:- mmmahilacourt04west@gmail.com)	10-10-2022 29-10-2022	09-10-2022 (Sunday) (Milad-un- Nabi) (Maharashi Valmiki's Birthday)	252
08	Sh. Aakash Sharma, MM R/o H. No. C-55, 2 nd Floor, Chander Nagar Janakpuri New Delhi- 110058 (e.mail :-kkjudicialofficer2020@gmail.com)	11-10-2022 12-10-2022		30
09	Ms. Devanshi Janmeja,M.M. CGH 213, DLF Capital Greens, Moti Nagar, Delhi (e mail :- Judicialmm02west@gmail com)	13-10-2022 14-10-2022		356
10	Sh. Mayank Goel, M.M. R/o B-502, Judicial Officers Residential Complex, Sec.26 Rohini Delhi (e mail:- mmniact02west@gmail.com)	15-10-2022 22-10-2022	16-10-2022 (Sunday)	101(CBA-II)
11	Ms Tania Singh, MM R/o F-36, First Floor, Lajpat Nagar, Part-II, Delhi (e mail:- mmmahilacourt03west@gmail.com)	18-10-2022 19-10-2022		245
12	Sh. P. Bhargav Rao, M.M. R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar,Burari, Delhi – 84 (e mail:-mmniact01west@gmail.com)	20-10-2022	21-10-2022 (Local Holiday)	03(CBA-I)
13	Ms. Karuna, M.M. IVo Flat NO. 1697, Delhi Administration Flats, Gulabi Bagh, Delhi 110007 (email-readermm02west@gmail.com)		23-10-2022 (Sunday)	158
14	Sh. Anshul Mehta, M.M. House No. 369 Ground Floor, Dr. Mukharji Nagar Delhi 110009 (e-mail:-readermm1west@gmail.com)		24-10-2022 (Diwali)	341
15	Ms. Neetika Kapoor, M.M. R/o F-77, Rajouri Garden, New Delhi – 110027 (e mail:- readermahilacourt01west@gmail.com)		25-10-2022 (Govardhan Puja)	358
16	Sh Devanshu Sajlan, M.M. R/o Flat No. CGC-152, DLF Capital Greens, Shivaji Marg, Moti Nagar New Delhi – 110015		26-10-2022 (Bhai duj)	289
	(e mail:-readermm07west@gmail.com)	L	l	<u> </u>

Sr.	Name of the Judicial Officers	Working days	Holiday	Room No.
No. 17	Sh. Karanbir Singh ,MM R/o Flat No. 604, Shree Awas Apartments, Sector 18-B, Dwarka New No. 110075	27-10-2022 28-10-2022		04(CBA-I)
18	(e mail:-readermm05west@gmail.com) Sh. Shubham Devadiya,M.M. R/o Flat No. 1715, Delhi Administration Flats, Gulabi Bagh,	31-10-2022	30-10-2022 (Sunday)	336A
	Delhi 110007 (c.mail:- mm05west@gmail.com)	<u>\</u>		

REMARKS:

- On holiday the Duty Magistrate of the day shall also deal with all the challans of traffic/STA/Impounded Vehicle pertaining to Darya Ganj, Kamla Market, Model Town & Paschim Vihar traffic circles. 01
- When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty 02 Magistrate for whole day without any further order.
- Duty MM shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned 03. against their names.
- It is impressed upon all MMs. to remain available in their court and to perform their judicial work till 5 pm, including deciding remand and bail application, and signing of orders passed on the day, as also on 04. warrants, for example, release warrants, remand warrants etc., and not to leave such work for the Duty Magistrate of that day. (Reference No. 1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014)
- In case any Magistrate has to leave court before 5 pm due to unavoidable reasons he shall intimate the undersigned and the Duty Magistrate of the day of the said reasons before leaving the court. In absence the Duty Magistrate would perform the work of the said Presiding Officer taking a written report from the Reader / Ahlmad of the said Court about the non of any such intimation, of the Presiding Officer, which shall thereafter be sent to the undersigned.((Reference after No.1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014). availability
- It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be 05. heard by the concerned court.
- All the Ld. MM(s) shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi and from Ld. Principal District & Sessions Judge (West), Delhi. 06
- The Ld. MMs deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per 07 rules. The special casual leave (compensatory) of the MMs shall be routed through and after verification by undersigned. The MMs while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- In case of emergency the Duty Magistrate is not available due to some inevitable reasons he/she will send a formal request two days in advance for change of duty alongwith the written 08 consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.
- The Judicial Officer who are deputed as Duty Magistrate, if summoned for the day, of such day of duty to appear as witness in a court located in court complex other than the place of posting will send a formal 09 request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned. (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Video NO. 42534-684/DM/Gaz. Dated 26-10-1999.)
- In case, if any information regarding Inquest U/ 176 Cr.P.C. is received between 10.00 A.M to 5.00 P.M. on a working day, the same shall be moved before the undersigned for marking it further. 10
- It is clarified that on working day, if any Inquest information is received by the Duty N.M after 05:00 P.M. till 9.59 A.M. on the immediate succeeding day, then the same shall be deemed to be 11 marked to the concerned Duty M.M of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.
- If any inquest information is received by the Duty Metropolitan Magistrate We district, Delhi 97 holiday, then the same shall be deemed to be marked to the Duty M.M. of the day who shall proceed to conduct 12 the inquest proceedings and no formal marking of such Inquest shall be required.

(KAPN KUMAR) Chief Metropystan Magistrate District, Delhi

Contd..3

2-962-3018_{CMM(West)/DR/2022}

Dated, Delhi the

Copy forwarded for information and necessary action to:-

- 01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through Ld. Principal District & Sessions Judge, (West), Delhi
- 02. The Principal District & Sessions Judge, (HQ), Delhi 03. The Principal District & Sessions Judge, (West), Delhi
- 04. The Principal District & Sessions Judge all district Delhi/New Delhi
- 05. The Ld. office: Incharge, Pool Car, Tis Hazari Courts, Delhi
- 06. The CMMs, all District, Delhi/New Delhi, 07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
- 08. The Director of Prosecution, Tis Hazari Courts, Delhi.
- 09. The Commissioner of Police, Delhi
- 10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
- 11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
- 12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi 13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
- 14. Law Officer, Tihar Jail, Delhi/New Delhi.
- 15. For Uploading on centralized web-site through IAYERS
- 16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi. azari Cpurts, Delhj⁄ 17. The Admn. Officer(Judl). Judicial Branch, General Branch, Care Taking Branch (West), Tis E
- 18. The Reader to CMM West District, Tis Hazari Courts, Delhi.
- 19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
- 20. Office file.

Chief Metropolitan Magistrate West District, helhi